

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3726
ANSWERED ON:02.12.2010
REGULARISATION OF CONTRACT WORKERS
Jardosh Smt. Darshana Vikram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether at Oil and Natural Gas Corporation's Hazira unit and other units located in Gujarat, many qualified doctors, pharmacists and other allied workers related health service are working on term basis contract system though it is as per regulation of the Government;

(b) if so, the details thereof;

(c) whether ONGC is intended to regularise them after certain duration in lower grade as ONGC will get trained and qualified man power;

(d) if so, whether ONGC is likely to announce any policy on this matter; and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b); Number of Doctors, Pharmacists and other allied workers related to Health Services deployed in Various Oil and Natural Gas Corporation Limited's (ONGC) units in Gujarat working on term basis contract system is as follows:

Doctors : 36

Pharmacist : 15

Dresser cum Hospital Attendants : 16

Nurses : 05

Paramedical Field worker : 02

(c) to (e): There is no plan to regularize the services of Doctors and Paramedics presently working on contract basis in the State of Gujarat. However, as and when vacancies for regular appointment arises, those engaged on contract basis and fulfilling the eligibility criteria, on application, shall be subjected to a normal recruitment procedure for final selection in ONGC